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IN THE HIGH COURT OF DELHI AT NEW DELHI

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W.P.(C) 10951/2022

SHALINI KHANNA

..... Petitioner

Through: Mr. Hrishikesh Baruah & Ms.
Apoorva Jain, Advocates.
(M:9810671087)

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Ajay Digpaul, Mr. Kamal
Digpaul and Ms. Swati Kwatra,
Advs. for UOI.
Mr. Ashish Verma and Ms. Shalini
Haldar, Advs. for R-2.
(M:9674779970)

CORAM:

JUSTICE PRATHIBA M. SINGH

ORDER

% 26.04.2023

1. This hearing has been done through hybrid mode.
2. List on 4th September, 2023.

PRATHIBA M. SINGH, J.

APRIL 26, 2023/dk/